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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No. 12/2015-2020
New Delhi, Dated the 29th July, 2019

Subject: Export of Red Sanders wood by Directorate of Revenue Intelligence (DRI), State Governments of Andhra Pradesh, Maharashtra, Tamil Nadu and Karnataka - Extension of time regarding.


2. Directorate of Revenue Intelligence (DRI) and State Governments of Andhra Pradesh, Maharashtra, Tamil Nadu and Karnataka shall finalize the modalities including allocation of quantities to various entities, as applicable, for export of the balance quantity of Red Sanders wood and shall complete the whole process of export latest by 31st December, 2019.


4. Effect of this notification:

Time upto 31.12.2019 has been allowed to the Directorate of Revenue Intelligence (DRI) and State Governments of Andhra Pradesh, Maharashtra, Tamil Nadu and Karnataka to finalize the modalities and complete the entire process of export of balance quantity of Red Sanders wood allocated to each entity by the DGFT against the quota permitted by CITES.

(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
Ex-officio Secretary, Government of India
E-mail: dgft@nic.in

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